

DIVISION BENCH

O-136

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRA TECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Operational Creditor

Mr. Abhrajit Mitra, Sr. Advocate
Ms Manju Bhuteria, Advocate
Ms Rajshree Kajaria, Advocate
Ms Sonia Sharma, Advocate

For the Corporate Debtor

Mr. Joy Saha, Senior Advocate

ORDER

Mr. Abhrajit Mitra, Ld. Senior Counsel along with Ms. Manju Bhuteria, Ms. Rajshree Kajaria and Ms. Sonia Sharma, Ld. Counsel for the Petitioner present. Mr. Joy Saha, Ld. Senior Counsel for the Corporate Debtor present.

Heard Ld. Senior Counsel appearing for the Corporate Debtor in part for continuation of arguments. List the matter on 04/08/2021 at 12 noon as specially ordered matter.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**